

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 28621/2019
[Arising out of impugned final judgment and order dated 17-07-2019
in SCA No. 16213/2018 passed by the High Court of Gujarat at
Ahmedabad]

UNION OF INDIA & ANR.

Petitioner(s)

VERSUS

SHABNAM PETROFILS PVT. LTD.

Respondent(s)

WITH

SLP(C) No. 30152/2019 (III)

(FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
182692/2019)

Date : 22-04-2025 This petition was called on for hearing today.

CORAM : HON'BLE MRS. JUSTICE B.V. NAGARATHNA
HON'BLE MR. JUSTICE SATISH CHANDRA SHARMA

For Petitioner(s) : Mr. B. Krishna Prasad, AOR

Mr. N.venkataraman, A.S.G.
Mr. K M Nataraj, A.S.G.
Mr. Gurmeet Singh Makker, AOR
Mr. Mohd. Akhil, Adv.
Ms. Nisha Bagchi, Sr. Adv.
Mr. Sughosh Subramanim, Adv.
Mr. H R Rao, Adv.
Mr. Swarupma Chaturvedi, Sr. Adv.
Mr. Rupesh Kumar, Sr. Adv.

For Respondent(s) Mr. Avinash Poddar, Adv.
Mrs. Diva Singh, Adv.
Mr. Devendra Singh, AOR
Mr. Ankit, Adv.

Mr. Prakash Shah, Sr. Adv.
Mr. Arun Jain, Adv.
Mr. Jasdeep Singh Dhillon, Adv.
Mr. Prabhat Chaurasia, Adv.
Mr. Yugantar Singh Chauhan, Adv.
Mr. Rahul Gupta, AOR

UPON hearing the counsel the Court made the following

O R D E R

List on 22.07.2025.

(RADHA SHARMA)
ASTT. REGISTRAR-cum-PS

(DIVYA BABBAR)
COURT MASTER (NSH)